## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 04.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP No.114/ BB/2017	-	Admission	14(1)	Hemali Consulting Ltd.	

SL.	NAME (IN CAPITAL)		SIGNATURE	
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM		
				-/-
	240			

## 1. MANJUNATH. L.

PETITIONER

ROC, Karnataka, is shown as a Respondent. Then, notice to go to ROC, The counsel for petitioner has filed compliance memo along with annexures. He reported that all objections have been complied and requested the Tribunal to order publication.

Notice to ROC and further ordered publication in the New Indian Express, English Daily, Bangalore Edition and Samyukta Karnataka, Kannada Daily, Bangalore Edition. The publication shall be atleast 14 days before the date of hearing. The date of hearing is fixed to 06.11.2017.

Registry to prepare notice and the counsel for petitioner to serve notice on the ROC by collecting the notice from the Registry.

List it on 06.11.2017.

MEMBER (J)